

ITEM NO.11

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No. 14/2024

DR. JAYA THAKUR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION)

WITH

W.P.(C) No. 11/2024 (PIL-W)(FOR ADMISSION and IA No.3964/2024-PERMISSION TO APPEAR AND ARGUE
IN PERSON)W.P.(C) No. 13/2024 (PIL-W)

(FOR ADMISSION and IA No.4223/2024-EX-PARTE STAY)

Date : 12-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Petitioner-in-person

Mr. Vikas Singh, Sr. Adv.

Mr. Varun Thakur, Adv.

Mr. Deepak Goel, Adv.

Mrs. Tanuj Bagga Sharma, Adv.

Dr. M.k Ravi, Adv.

Dr. Praveen Hans, Adv.

Ms. Deepeika Kalia, Adv.

Mr. Keshav Khandelwal, Adv.

Ms. Vasudha Singh, Adv.

M/S. Varun Thakur & Associates, AOR

Mr. Pradeep Kumar Yadav, Adv.

Mr. Gopal Singh, Adv.

Mr. Vishal Thakre, Adv.

Mr. Aryan P.nanda, Adv.

Mr. Sanjeev Malhotra, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Issue notice, returnable in the month of April 2024.

Notice will be served by all modes, including *dasti*.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR